

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4244
ANSWERED ON 19/08/2025

FUNDS ALLOCATED FOR IMPLEMENTATION OF PAI 2.0

4244. THIRU D M KATHIR ANAND:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the funds allocated by the Government for implementation of PAI 2.0, State-wise including Tamil Nadu; and
- (b) the steps taken by the Government for the implementation of Panchayat Advancement Index (PAI) 2.0 in Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) The Ministry is implementing the Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. FY 2022-23 in States/UTs, with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by imparting training to Elected Representatives (ERs), functionaries, and other stakeholders to enhance their governance capabilities for effective discharge of their roles and responsibilities.

In the Annual Action Plan of RGSA for FY 2025-26 of States/UTs, Workshops/Training Programs for rolling out the exercise of PAI 2.0 have been approved under specialized training programs. These aim to build the capacity of PRIs on the framework of Local Indicators across nine themes, the data collection process, validation mechanisms, etc., including for the State of Tamil Nadu.

State/UT-wise funds approved for conducting Training/Workshops on the execution of PAI version 2.0 are provided at **Annexure-I**.

(b) The Ministry organized a one-day National Write-shop on Panchayat Advancement Index (PAI) version 2.0 in May 2025. During this event, State Nodal Officers of PAI, District and Block Officials, Technical Officers, and other stakeholders were oriented on various aspects of PAI version 2.0, and were also provided hands-on training on the functionalities of the PAI Portal.

Furthermore, the Ministry has issued advisories for building the capacity of PRI functionaries, officials, and frontline workers of line departments through training workshops on the different stages of PAI version 2.0. These initiatives are aimed at fostering a common understanding of its features and functionalities.

Accordingly, the State of Tamil Nadu has organized workshops and training programs on PAI version 2.0 for Gram Panchayat functionaries, PRI officials, and other stakeholders. The State has also configured the data points and published the data collection format to facilitate data entry by Gram Panchayats. Data collection and entry for PAI version 2.0 are currently in progress

Annexure-I

Annex refer to in reply to Part (a) of the Lok Sabha Unstarred Question No. 4244 to be answered on 19/08/2025

State /UT-wise fund approved under Training/Workshop on execution of PAI version 2.0 as on 14-08-2025

(Rs. in crore)

Sl. No	State/UT	Amount Approved
1	Andhra Pradesh	3.19
2	Arunachal Pradesh	2.52
3	Assam	0.82
4	Bihar	2.81
5	Chhattisgarh	0.07
6	Goa	*
7	Gujarat	3.71
8	Haryana	1.60
9	Himachal Pradesh	0.61
10	Jammu & Kashmir	1.70
11	Jharkhand	0.83
12	Karnataka	0.78
13	Kerala	0.70
14	Madhya Pradesh	1.88
15	Maharashtra	0.87
16	Manipur	*
17	Meghalaya	0.74
18	Mizoram	1.50
19	Nagaland	0.00
20	Odisha	1.88
21	Punjab	0.24
22	Rajasthan	4.04
23	Sikkim	0.05
24	Tamil Nadu	1.33
25	Telangana	*
26	Tripura	0.33
27	Uttarakhand	0.83
28	Uttar Pradesh	10.62
29	West Bengal	3.04
30	Andaman & Nicobar Islands	*
31	Dadra & Nagar Haveli and Daman & Diu	*
32	Ladakh	*
Total		46.68

*Annual Action Plan not yet approved |
